

**GOVERNMENT OF INDIA  
FINANCE AND COMPANY AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:2683  
ANSWERED ON:07.03.2003  
FRAUD COMMITTED BY HCL  
SUBODH ROY

**Will the Minister of FINANCE AND COMPANY AFFAIRS be pleased to state:**

to the reply given to Unstarred Question No.245 on 1st March, 2002 regarding fraud committed by HCL and state :

- (a) whether the requisite information has since been collected;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefore ?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF FINANCE AND COMPANY AFFAIRS (SHRI ANANDRAO V. ADSUL)

(a) , (b) & (c) : The required information is being collected and will be laid on the Table of the House.